

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2443
ANSWERED ON - 22/03/2023

INCIDENCE OF USE OF DRUGS IN THE COUNTRY

2443. SHRI VAIKO
SHRI M SHANMUGAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the incidence of use of narcotic drugs is rising rapidly among the youth and children in the country;
- (b) if so, the details thereof;
- (c) measures taken to control and prevent the use of drugs, including the campaigns launched;
- (d) the number of cases of drug abuse registered and the number of persons arrested or booked for trading in drugs and psychotropic substance in the last three years, State-wise; and
- (e) the details of financial assistance/grants provided to de-addiction centres in the last three years, State-wise?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) & (b) There has been a change in the pattern of substance abuse as reflected in the National survey on Extent, Pattern and Trends of Substance Use done in 2004, and in the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018. However comparison of these Surveys is not possible since the survey in 2004 was done only on males; whereas the later survey was more comprehensive. Further, the 2004 survey could only project national trends in limited areas of substance abuse, whereas the survey in 2018 provided more comprehensive data with State-wise projections.

(c) The details of measures taken to control and prevent the use of drugs, including the campaigns launched is placed at **Annexure-I**.

(d) The number of cases of drug abuse registered and the number of persons arrested or booked for trading in drugs and psychotropic substance in the last three years, State-wise is placed at **Annexure-II**.

(e) The details of financial assistance/grants provided to de-addiction centres in the last three years, State-wise is placed at **Annexure-III**.

Annexure-I to Reply for Point (c) of Rajya Sabha Admitted Unstarred Question No. 2443 on 22.03.2023

To address the problem of Drug Abuse , Ministry of Social Justice and Empowerment has formulated and implemented National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth and women. This includes:

- a. Launched Nasha Mukta Bharat Abhiyaan (NMBA) in 372 most vulnerable districts under which a massive community outreach is being done through more than 8000 youth volunteers. More than 9.54+ crore people have been reached out so far including 3.12+ crore youth, 2.06+ crore women and 3.14+ lakh educational institutes.
- b. 340 Integrated Rehabilitation Centres for Addicts (IRCAs) are supported by the Ministry. These IRCAs not only provide for treating the drug victims, but also give services of preventive education, awareness generation, motivational counselling, detoxification/de-addiction, after care and re-integration into the social mainstream. Ministry also provided support to special de-addiction centre for women and children.
- c. 48 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.
- d. 71 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.
- e. Ministry also supports setting up of 46 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.
- f. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry for providing primary counseling and immediate assistance to the persons seeking help through this helpline.
- g. Ministry through its autonomous body National Institute of Social Defence (NISD) and other collaborating agencies like SCERTs, Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents.

Annexure-II to Reply for Point (d) of Rajya Sabha Admitted Unstarred Question No. 2443 on 22.03.2023

S. No.	State/UT	Cases Registered (CR) for possession of drugs for personal use/consumption			Persons Arrested (PAR) for possession of drugs for trafficking		
		2019	2020	2021	2019	2020	2021
1	Andhra Pradesh	286	264	550	905	910	1469
2	Arunachal Pradesh	78	96	219	75	86	95
3	Assam	469	482	1265	762	1149	1887
4	Bihar	574	881	1214	195	122	280
5	Chhattisgarh	26	60	31	921	1248	1627
6	Goa	148	77	57	83	90	74
7	Gujarat	112	117	200	305	343	479
8	Haryana	1539	1783	1598	1930	2499	2001
9	Himachal Pradesh	378	390	448	1470	1565	1910
10	Jharkhand	161	243	329	41	124	281
11	Karnataka	1043	3098	4588	1021	1833	2410
12	Kerala	8591	4582	5098	873	639	1032
13	Madhya Pradesh	1847	1511	2109	2218	2574	3159
14	Maharashtra	13199	4067	8583	1399	1201	2382
15	Manipur	138	101	125	292	236	192
16	Meghalaya	62	23	33	94	107	48
17	Mizoram	128	47	57	42	71	93
18	Nagaland	82	63	74	105	79	144
19	Odisha	242	148	183	1009	1704	2327
20	Punjab	5609	2870	4206	8473	6812	8577
21	Rajasthan	1005	1008	1018	2627	3132	4149
22	Sikkim	17	8	26	3	21	55
23	Tamil Nadu	2114	4151	4943	2793	2012	2911
24	Telangana	206	264	722	428	623	1421
25	Tripura	45	34	26	620	613	748
26	Uttar Pradesh	5196	4963	5613	5938	6356	5815
27	Uttarakhand	1138	675	1482	277	643	531
28	West Bengal	366	409	514	1812	2019	2128
	TOTAL STATE(s)	44799	32415	45311	36711	38811	48225
29	A&N Islands	132	44	25	1	30	9
30	Chandigarh	0	0	0	231	119	100
31	D&N Haveli and Daman & Diu+	0	4	6	0	1	0
32	Delhi	406	458	272	576	475	616
33	Jammu & Kashmir*	255	289	357	1493	1138	1838
34	Ladakh	-	2	2	-	0	3
35	Lakshadweep	4	4	2	0	0	5
36	Puducherry	20	30	54	1	20	55
	TOTAL UT(s)	817	831	718	2302	1783	2626
	TOTAL (ALL INDIA)	45616	33246	46029	39013	40594	50851

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

Annexure-III to Reply for Point (e) of Rajya Sabha Admitted Unstarred Question No. 2443 on 22.03.2023

(Rupees in Crores)

S.No.	Name of the State/ UT	Fund released under NAPDDR		
		FY 2019-20	FY 2020-21	FY 2021-22
		Funds released to NGOs/VOs	Funds released to NGOs/VOs	Funds released to NGOs/VOs
1	Andhra Pradesh	3.14	3.94	3.12
2	A&N islands	0	0	0
3	Arunachal Pr.	0.02	0	0
4	Assam	3.34	6.69	5.24
5	Bihar	1.05	3.97	2.05
6	Chandigarh	0	0.16	0.27
7	Chhatisgarh	0.39	0.88	0.86
8	D&N Haveli	0	0	0
9	Daman & Diu	0	0.18	0.2
10	Delhi	2.67	3.92	4.37
11	Goa	0	0	0
12	Gujarat	2.16	1.7	2.35
13	Haryana	1.66	2.47	1.98
14	Himachal Pradesh	0.54	0.4	1.29
15	Jammu & Kashmir	0.19	0.84	0.46
16	Jharkhand	0.02	0.39	0.19
17	Karnataka	12.9	9.22	7.67
18	Kerala	9.05	5.96	3.62
19	Laddak	0	0	0
20	Lakshadweep	0	0	0
21	Madhya Pradesh	2.7	4.8	2.84
22	Maharashtra	16.46	17.9	8.77
23	Manipur	8.64	6.34	7.2
24	Meghalaya	0.58	0.12	0
25	Mizoram	2.13	2.17	1.95
26	Nagaland	1.56	1.4	1.97
27	Orissa	11.15	10.66	10.07
28	Puducherry	0.41	0.66	0.22
29	Punjab	1.67	1.55	1.08
30	Rajasthan	4.98	6.59	3.74
31	Sikkim	0.19	0.42	0.46
32	Tamil Nadu	7.51	5.66	4.95
33	Telangana	3.51	2.45	2.32
34	Tripura	0.02	0.08	0.08
35	Uttar Pradesh	5.11	10.49	6.09
36	Uttarakhand	2.13	0.39	1.28
37	West Bengal	2.37	2.14	2.43
	others	0.56	31.1	1.81
	TOTAL	108.93	145.63	90.93
